(d) the funds allocated, released and utilized for development and construction of NHs in West Bengal during the last three years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS [GENERAL (RETD.) V.K. SINGH]: (a) to (c) Based on the request received from the State Government for declaration of new National Highways, Ministry has declared 4 nos. of new National Highways covering total length of 585 km in the State of West Bengal during the last three years. Also, Ministry has sanctioned 55 nos. of works total amounting to ₹ 10,605 crore on National Highways in the State of West Bengal during the last three years.

(d) The details of funds allocated and expenditure incurred for development and construction of NHs in West Bengal during the last three years are as under:—

FY 2017-18		FY 2018-19		FY 2019-20	
Allocation	Expenditure	Allocation	Expenditure	Allocation	Expenditure
4153	4145	4392	3152	2519	2246

(Amount ₹ in crore)

Construction of Haj House

†928. SHRIMATI PHULO DEVI NETAM: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether it is a fact that the proposal for construction of Haj House has been sent by Chhattisgarh Haj Committee to Central Haj Committee;

(b) whether it is also a fact that no decision has been taken on the said proposal even after several months, if so, the details thereof along with the reasons therefor; and

(c) the details of the action taken on the proposals of Haj Committees of other States, apart from Chhattisgarh Haj Committee?

THE MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) and (b) Yes, Sir. A proposal for financial assistance to Chhattisgarh State Haj Committee for construction of Haj House at Raipur was received from Haj Committee of India (HCol), which has been approved by the Ministry.

[†]Original notice of the question was received in Hindi.

(c) Haj Committee of India is a statutory body which examines the proposals, received from Haj Committees of various States for construction of Haj Houses. If the proposal is found as per norms, the same is sent by HCol to the Ministry for approval. There is no proposal pending in the Ministry.

Developing model National Highways

929. SHRI VAIKO:

SHRI K.R. SURESH REDDY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the National Highway Authority of India (NHAI) proposes to develop model National Highways (NHs) in the country;

(b) if so, the NH sections identified, including length in term of kms., number of stretches and other details thereof;

(c) the special features that would signify for the model NH; and

(d) the schedule of the projects and the funds requirements?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS [GENERAL (RETD.) V.K. SINGH]: (a) to (d) In order to move a step closer to achieving perfection in Highway development, it is planned to develop model stretches with provision of all technical and aesthetic parameters as per prevailing specifications. The planning and identification of stretches for this purpose is in initial stage. The development of road stretches as model highways is taken up post finalisation of all activities including availability of funds and Government approval.

Tackling unregulated scrapping of vehicles

930. SHRIMATI PRIYANKA CHATURVEDI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Government is considering to evolve a mechanism to tackle unregulated scrapping of vehicles;

(b) whether it is also a fact that current capacity to scientifically scrap vehicles is hardly adequate due to ban imposed on the use of vehicle for more than the prescribed years; and